

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

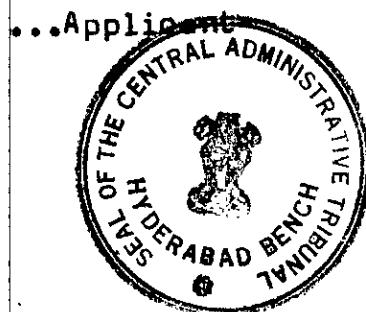
OA 170/92.

Dt. of Order :13-3-92.

Jaladanki Sai Prasad Rao

vs.

1. The Superintendent of Post Offices, Nellore.
2. The Asst. Superintendent of Post Offices, Kavali Division, Kavali, Nellore District.



...Respondents

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Counsel for the Applicant : Sri P.Sridhar Reddy

Counsel for the Respondents : Sri N.V.Ramana

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CORAM:

THE HON'BLE SRI R.BALASUBRAMANIAN : MEMBER (A)

THE HON'BLE SRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Division Bench delivered by Hon'ble Sri R.Balasubramanian, Member (A)).

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This application is filed by Jaladanki Sai Prasad Rao under section 19 of the A.T.Act, 1985, with a prayer to issue an appropriate order declaring the action of the 2nd Respondent in issuing proceedings B/BPMs/92/ofal KVL dt.15-2-92 directing the applicant to submit his resignation within 10 days to the post of EDBPM of Thimmasamudram Village, Jaladanki Mandal, Nellore District as illegal and without jurisdiction and consequentially set aside the same and direct the respondents to continue the applicant as EDBPM of Thimmasamudram Village, Jaladanki Mandal, Nellore District.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 170 of 1992. ✓

18

Between

Jaladanki Sai Prasadarao. ✓

...  
And

Dated: 27.2.1992.

Applicant ✓

1. The Superintendent of Post Offices, Nellore. ✓  
2. The Assistant Superintendent of Post Offices, Kavali Division,  
Kavali, Nellore District. ✓ ... Respondents. ✓

Counsel for the Applicant : Sri. P.Sridhar Reddy ✓  
Counsel for the Respondents : Sri N.V.Ramana, Addl. CGSC. ✓

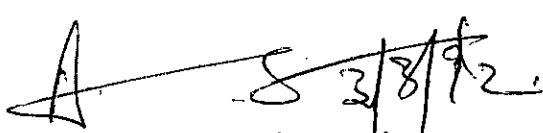
CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member. ✓  
Hon'ble Mr. T.Chandra Sekhar Reddy, Judicial Member.

The Tribunal made the following order:- ✓

Issue notice before admission to the respondents for filing counter before 12.3.1992. List the case for admission hearing on 12.3.1992.

By way of interim orders the status-quo of the applicant as on today shall continue till 12.3.1992.

  
Deputy Registrar(Judl.)

Copy to:-

1. The Superintendent of Post Offices, Nellore. ✓  
2. The Assistant Superintendent of Post Offices, Kavali Division,  
Kavali, Nellore District. ✓  
3. One copy to Sri. P.Sridhar Reddy, advocate, Flat No.414, Sovereign  
Shelter, Lakdikapul, Hyderabad. ✓  
4. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd-bad. ✓  
5. One spare copy.

RSM/-

MRD  
D/S  
3/3/92

CM  
3/3/92 O.A. 170/92

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:  
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 27/2/1992 ✓

ORDER/JUDGMENT:

R.A/C.A/ M.A.N.

in

O.A.Nc.

170/92

T.A.No.

(W.P.No.)

Admitted and interim directions  
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

